NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. +	
CP 10/16	TP 41/17	Clarifica-tion	433(e) / 433(f)	IJM Concrete Products Pvt. Ltd. Hyderabad, Telangana Vs Vasoo Builders Pvt. Ltd., Bengaluru.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
2.	Havi prasad M.S. Navasimhan Sanguth 080-49331800	J Pet honers	Na st

Counsel for petitioner is present. Counsel stated notice was sent to the respondent and notice is awaited. He is directed to comply the relevant rules and provisions of I&B Code which are applicable to the facts of this case. He is further directed to file proof about service of notice on the respondent.

List it on 13.06.2017.

MEMBER (J)

MEMBER (T)